

ITEM NO.8
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

(I.R.

IA No. 61388/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 61387/2020 - EXEMPTION FROM FILING O.T.

IA No. 43360/2020 - EXEMPTION FROM FILING O.T.

IA No. 10409/2020 - EXEMPTION FROM FILING O.T.)

Date : 04-12-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Krishna Kumar Yadav, Adv.

Mr. Adarsh Verma, Adv.

Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Pushkar Sharma, Adv.

Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. counsel appearing on behalf of respondent Nos.1 to 8,
10, 11, 13 and 14 is granted four weeks' time for filing
vakalatnama and counter affidavit.

Await service report in respect of respondent Nos.15(i)
to 15(iv).

List again on 12.1.2021.

ANIL LAXMAN PANSARE
Registrar